

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :22-01-2026

Date : 22.01.2026

No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealin Section
/2026	22.01.2026	ABLAPL-14747/2025	S JENA	C.O.	COURT NO. 17	Order Dtd. 2026-01-20	BAIL-2
/2026	22.01.2026	ABLAPL-14602/2025	HK PANDA	C.O.	COURT NO. 17	Order Dtd. 2026-01-20	
/2026	22.01.2026	ABLAPL-14754/2025	S JENA	C.O.	COURT NO. 17	Order Dtd. 2026-01-20	BAIL-1
/2026	22.01.2026	ABLAPL-13994/2025	M MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 37086/2025	BISWAJIT MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-21	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 15612/2021	R K MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-09	WRIT BRANCH-
/2026	22.01.2026	CRLA-1490/2025	P.K.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
/2026	22.01.2026	CONTC-6390/2025	SWOYAM PRABHU JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-21	
/2026	22.01.2026	CONTC-6362/2025	SWOYAM PRABHU JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-21	
/2026	22.01.2026	CONTC-6318/2025	SWOYAM PRABHU JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-21	
/2026	22.01.2026	BLAPL-12736/2025	ARUN KUMAR BUDHIA	C.O.	COURT NO. 5	Order Dtd. 2026-01-21	
/2026	22.01.2026	WP (C) - 1287/2026	M K PATI	C.O.	COURT NO. 5	Order Dtd. 2026-01-21	
/2026	22.01.2026	WP (C) - 1488/2026	H K MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2026-01-29	WRIT BRANCH-

/2026	22.01.2026	WP (C) - 1557/2026	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-01-21	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 1756/2026	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-01-21	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 32639/2025	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-01-21	
/2026	22.01.2026	WP (C) - 37290/2025	S K BISWAL	C.O.	COURT NO. 1	Order Dtd. 2026-01-21	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 41538/2023	K MANDAL	C.O.	COURT NO. 1	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 41538/2023	A BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 37560/2025	U P BAG	C.O.	COURT NO. 1	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 35792/2025	A K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-02-12	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 1859/2026	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	BLAPL- 8378/2025	SK BISWAL	C.O.	COURT NO. 1	Order Dtd. 2026-01-21	
/2026	22.01.2026	BLAPL- 10589/2025	PK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-01-21	
/2026	22.01.2026	WP (C) - 19734/2023	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	BLAPL- 200/2026	B BARIK	C.O.	COURT NO. 3	Order Dtd. 2026-01-21	
/2026	22.01.2026	BLAPL- 612/2026	NITYANANDA PANDA	C.O.	COURT NO. 3	Order Dtd. 2026-01-21	
/2026	22.01.2026	RSA- 43/2026	PK PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2026-01-21	
/2026	22.01.2026	RSA- 43/2026	PK PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2026-01-21	
/2026	22.01.2026	BLAPL- 11105/2023	S K SUNDARA	C.O.	COURT NO. 12	Order Dtd. 2024-03-07	BAIL-1
/2026	22.01.2026	CRLMP- 1714/2025	A. K. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2026-01-15	
/2026	22.01.2026	CRLMP-	A. MOHANTY	C.O.	COURT	Order Dtd. 2026-01-20	

		1685/2025			NO. 12		
/2026	22.01.2026	CRLMC- 4172/2024	SARAT DASH	C.O.	COURT NO. 12	Order Dtd. 2026-01-20	
/2026	22.01.2026	ABLAPL- 14395/2025	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-01-20	BAIL-1
/2026	22.01.2026	BLAPL- 9571/2025	J. R. PUROHIT	C.O.	COURT NO. 17	Order Dtd. 2026-01-21	
/2026	22.01.2026	ABLAPL- 14660/2025	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-01-20	BAIL-2
/2026	22.01.2026	CRLREV- 574/2025	P C DASH	C.O.	COURT NO. 17	Order Dtd. 2026-01-21	
/2026	22.01.2026	CRLREV- 19/2026	B.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-02-20	
/2026	22.01.2026	CRLMC- 146/2026	A.PATTANAİK	C.O.	COURT NO. 17	Order Dtd. 2026-01-20	
/2026	22.01.2026	CRLMC- 146/2026	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 17	Order Dtd. 2026-01-20	
/2026	22.01.2026	CONTC- 5263/2025	S.DAS	C.O.	COURT NO. 17	Order Dtd. 2026-01-20	
/2026	22.01.2026	CONTC- 5263/2025	B.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-01-20	
/2026	22.01.2026	CRLMP- 1658/2025	P.K.DAS	C.O.	COURT NO. 17	Order Dtd. 2026-01-16	
/2026	22.01.2026	CRLMP- 1640/2025	N.PANDA	C.O.	COURT NO. 17	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 339/2009	M/S.BAMADEV BARAL	C.O.	COURT NO. 17	Order Dtd. 2026-01-20	WRIT BRANCH (DIVISI BENCH-3
/2026	22.01.2026	CRLMP- 1668/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 16254/2023	P K SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-01-20	WRIT BRANCH (DIVISI BENCH-3
/2026	22.01.2026	CRLMP- 8/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 8	Order Dtd. 2026-01-30	
/2026	22.01.2026	CRLMP- 12/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 8	Order Dtd. 2026-01-20	

/2026	22.01.2026	CRLMP-10/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 8	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 15137/2023	P K SWAIN	C.O.	COURT NO. 8	Order Dtd. 2026-01-20	WRIT BRANCH (DIVISION BENCH-2)
/2026	22.01.2026	CMP-85/2026	R.SETHI	C.O.	COURT NO. 8	Order Dtd. 2026-01-20	
/2026	22.01.2026	CMP-2051/2025	H.S.PANDA	C.O.	COURT NO. 8	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 16260/2023	P K SWAIN	C.O.	COURT NO. 8	Order Dtd. 2026-01-20	WRIT BRANCH (DIVISION BENCH-3)
/2026	22.01.2026	CRLMC-119/2026	B.BARIK	C.O.	COURT NO. 8	Order Dtd. 2026-01-20	
/2026	22.01.2026	CRLMC-119/2026	B.BARIK	C.O.	COURT NO. 8	Order Dtd. 2026-01-20	
/2026	22.01.2026	CRLMC-4599/2025	R.SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-11	
/2026	22.01.2026	CRLMC-3804/2025	L.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	
/2026	22.01.2026	CRLMC-2567/2025	M.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-16	
/2026	22.01.2026	CRLMC-1575/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-05	
/2026	22.01.2026	CRLMC-4302/2025	G.R.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	CRIMINAL MISC
/2026	22.01.2026	CRLMC-1122/2024	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2026-02-04	CRIMINAL MISC
/2026	22.01.2026	CRLMC-3656/2025	M.R.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2026-01-19	
/2026	22.01.2026	WP (C) - 1725/2026	P K ROUSTRAY	C.O.	COURT NO. 15	Order Dtd. 2026-01-21	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 37274/2025	S K RATH	C.O.	COURT NO. 15	Order Dtd. 2026-01-19	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 1691/2026	JYOTI RANJAN NAYAK	C.O.	COURT NO. 15	Order Dtd. 2026-01-21	

/2026	22.01.2026	WP (C) - 1841/2026	ASHUTOSH MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-03-18	WRIT BRANCH (DIVISION BENCH-3)
/2026	22.01.2026	WP (C) - 1591/2026	JYOTIRANJAN SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-01-21	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 1736/2026	D.P.DASH	C.O.	COURT NO. 12	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 1490/2026	SUBHANKAR PANDA	C.O.	COURT NO. 12	Order Dtd. 2026-01-21	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 37306/2025	A.K.BEHERA	C.O.	COURT NO. 12	Order Dtd. 2026-03-11	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 1361/2026	J.C.BARAL	C.O.	COURT NO. 12	Order Dtd. 2026-02-18	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 1153/2026	ASHUTOSH MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-03-10	
/2026	22.01.2026	WP (C) - 1036/2026	ASHUTOSH MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-03-10	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 738/2026	YASHOBANT DAS	C.O.	COURT NO. 12	Order Dtd. 2026-03-10	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 943/2026	P.K.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-03-10	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 1029/2026	R.K.SAHU	C.O.	COURT NO. 12	Order Dtd. 2026-03-10	
/2026	22.01.2026	WP (C) - 1673/2026	R.R.JETHI	C.O.	COURT NO. 12	Order Dtd. 2026-03-10	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 396/2026	S.SWAIN	C.O.	COURT NO. 12	Order Dtd. 2026-03-10	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 36/2026	D.BISWAL	C.O.	COURT NO. 12	Order Dtd. 2026-03-10	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 37450/2025	SARAT DASH	C.O.	COURT NO. 12	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 36231/2025	D.BISWAL	C.O.	COURT NO. 12		
/2026	22.01.2026	WP (C) - 384/2026	BHARAT BEHERA	C.O.	COURT NO. 12		WRIT BRANCH-
/2026	22.01.2026	WP (C) - 32562/2025	SRINIBASH MOHANTY	C.O.	COURT NO.	Order Dtd. 2026-01-20	

					21		
/2026	22.01.2026	WP (C) - 8/2026	SARADA NAYAK	C.O.	COURT NO. 21		WRIT BRANCH-
/2026	22.01.2026	WP (C) - 702/2026	K.MOHAPATRA	C.O.	COURT NO. 21	Order Dtd. 2026-01-19	
/2026	22.01.2026	WP (C) - 1380/2026	P. R. SWAIN	C.O.	COURT NO. 21	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	CRLA-55/2026	S CHOUDHURYI	C.O.	COURT NO. 8	Order Dtd. 2026-02-04	
/2026	22.01.2026	WP (C) - 1611/2026	A. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-01-20	
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/2026	22.01.2026	WP (C) - 34627/2025	S.B.SETHI	C.O.	COURT NO. 20	Order Dtd. 2026-01-20	WRIT BRANCH (DIVISI BENCH-2
/2026	22.01.2026	WP (C) - 34134/2025	MD.ABID	C.O.	COURT NO. 12	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 37483/2025	PINKY JENA	C.O.	COURT NO. 12	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 21649/2025	P.K.JENA	C.O.	COURT NO. 12	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 1930/2026	P. K. JENA	C.O.	COURT NO. 12	Order Dtd. 2026-01-21	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 34908/2025	D.K.DEHURY	C.O.	COURT NO. 12	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 32336/2025	BHARAT BEHERA	C.O.	COURT NO. 12	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 1793/2026	AMIYA KUMAR SWAIN	C.O.	COURT NO. 12	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 1261/2026	N.C.SINHA	C.O.	COURT NO. 12	Order Dtd. 2026-01-20	WRIT BRANCH (DIVISI BENCH-1
/2026	22.01.2026	WP (C) - 1384/2026	P.K.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 597/2026	M R ROUTRAY	C.O.	COURT NO. 12	Order Dtd. 2026-01-19	

/2026	22.01.2026	WP (C) - 37747/2025	A K BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-02-25	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 1720/2026	K C PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 1239/2026	S K PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2026-01-20	WRIT BRANCH (DIVISI BENCH-1
/2026	22.01.2026	WP (C) - 1109/2026	SANJAY KUMAR PATRA	C.O.	COURT NO. 23	Order Dtd. 2026-01-21	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 427/2026	S K PARDHAN	C.O.	COURT NO. 23	Order Dtd. 2026-01-20	
/2026	22.01.2026	CONTC- 60/2026	M/S SARAT CHANDRA MEKAP	C.O.	COURT NO. 23	Order Dtd. 2026-01-21	CONTEME
/2026	22.01.2026	WP (C) - 1551/2026	SANJAY KUMAR PATRA	C.O.	COURT NO. 23	Order Dtd. 2026-01-21	
/2026	22.01.2026	WP (C) - 81/2026	S K PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 1284/2026	SANJAY KUMAR PATRA	C.O.	COURT NO. 23	Order Dtd. 2026-01-21	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 61/2026	S K PARDHAN	C.O.	COURT NO. 23	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 22250/2023	L.ACHARI	C.O.	COURT NO. 23	Order Dtd. 2026-01-21	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 36085/2025	TARAKANTA NANDA	C.O.	COURT NO. 23	Order Dtd. 2026-01-21	
/2026	22.01.2026	WP (C) - 1731/2026	K K NATH	C.O.	COURT NO. 23	Order Dtd. 2026-01-21	WRIT BRANCH (DIVISI BENCH-2
/2026	22.01.2026	CONTC- 6354/2025	K.PARIDA	C.O.	COURT NO. 23	Order Dtd. 2026-01-21	
/2026	22.01.2026	WP (C) - 37778/2025	K C NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-01-21	WRIT BRANCH (DIVISI BENCH-2
/2026	22.01.2026	WP (C) - 495/2026	PABITRA KUMAR DUTTA	C.O.	COURT NO. 23	Judgement Dtd. 2026-01-21	
/2026	22.01.2026	WP (C) - 513/2026	P K LENKA	C.O.	COURT NO. 23	Order Dtd. 2026-01-19	

/2026	22.01.2026	WP (C) - 1059/2026	K C SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-01-21	
/2026	22.01.2026	WP (C) - 5731/2024	B.SAMAL	C.O.	COURT NO. 23	Judgement Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 640/2026	C RANA	C.O.	COURT NO. 23	Order Dtd. 2026-01-21	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 2176/2026	B B MALLICK	C.O.	COURT NO. 23	Order Dtd. 2026-01-21	
/2026	22.01.2026	WP (C) - 2174/2026	A.T.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-02-23	WRIT BRANCH (DIVISI BENCH-3
/2026	22.01.2026	WP (C) - 678/2026	RAJALAXMI BISWAL	C.O.	COURT NO. 1	Order Dtd. 2026-01-21	
/2026	22.01.2026	WP (C) - 1853/2026	S C BISWAL	C.O.	COURT NO. 1	Order Dtd. 2026-01-21	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 1961/2026	S C BISWAL	C.O.	COURT NO. 1	Order Dtd. 2026-01-21	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 1738/2026	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-02-10	
/2026	22.01.2026	WP (C) - 588/2026	M R ROUTRAY	C.O.	COURT NO. 23	Order Dtd. 2026-01-19	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 1679/2026	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-02-10	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 25337/2025	P NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-03-06	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 33270/2025	RANJIT MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-01-21	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 1788/2026	J C BARAL	C.O.	COURT NO. 6	Order Dtd. 2026-01-21	
/2026	22.01.2026	WP (C) - 2142/2026	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-02-23	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 2093/2026	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-01-21	
/2026	22.01.2026	WP (C) - 2064/2026	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-02-17	
/2026	22.01.2026	WP (C) - 1761/2026	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-01-21	WRIT BRANCH-

/2026	22.01.2026	WP (C) - 33755/2025	A K SETHI	C.O.	COURT NO. 23	Order Dtd. 2026-01-21	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 950/2026	S MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-01-21	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 957/2026	H K MOHANTA	C.O.	COURT NO. 23	Order Dtd. 2026-01-21	
/2026	22.01.2026	WP (C) - 34908/2025	N ROUT	C.O.	COURT NO. 23	Order Dtd. 2026-01-21	
/2026	22.01.2026	WP (C) - 48/2026	S K PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 2156/2026	B.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 573/2026	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-
/2026	22.01.2026	CRLMC-226/2026	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-21	
/2026	22.01.2026	WP (C) - 365/2026	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	WRIT BRANCH-
/2026	22.01.2026	CRLMC-204/2026	GYANA RANJAN PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 487/2026	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	WRIT BRANCH-
/2026	22.01.2026	CRLMC-230/2026	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-21	
/2026	22.01.2026	WP (C) - 512/2026	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	
/2026	22.01.2026	CRLMC-235/2026	P. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-21	
/2026	22.01.2026	CRLMC-227/2026	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-21	
/2026	22.01.2026	WP (C) - 580/2026	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	WRIT BRANCH-
/2026	22.01.2026	CRLMC-225/2026	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-21	
/2026	22.01.2026	CRLMC-228/2026	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-21	

/2026	22.01.2026	CRLMC-202/2026	N. K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	CRLMC-3309/2025	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	CRLMP-1629/2025	PRAVAT KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-21	
/2026	22.01.2026	CRLMP-1623/2025	L. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-21	
/2026	22.01.2026	CRLMP-1624/2025	LULU JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-21	
/2026	22.01.2026	CRLA-45/2026	A. PANDA	C.O.	COURT NO. 8	Order Dtd. 2026-01-20	
/2026	22.01.2026	CMP-84/2026	PRASANTA KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-21	
/2026	22.01.2026	CMP-100/2026	K. C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-21	
/2026	22.01.2026	CMP-77/2026	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-21	
/2026	22.01.2026	CRLA-1428/2025	GYANA RANJAN PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-21	
/2026	22.01.2026	CRLMC-5290/2025	B. B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-19	CRIMINA MISC
/2026	22.01.2026	CRLMP-42/2026	B.R.SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-21	
/2026	22.01.2026	BLAPL-11704/2025	B P TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-21	
/2026	22.01.2026	FAO-454/2024	L.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-20	
/2026	22.01.2026	ABLAPL-13332/2025	CHEERA RANJAN SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2026-01-20	
/2026	22.01.2026	CONTC-10190/2023	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2026-01-20	CONTEME
/2026	22.01.2026	CRLA-1256/2023	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 5	Order Dtd. 2026-03-09	CRIMINA APPEAL
/2026	22.01.2026	JCRLA-132/2023	SWETAPANDA ROUT	C.O.	COURT NO. 5	Order Dtd. 2026-01-19	CRIMINA APPEAL
/2026	22.01.2026	CRLA-71/2024	SUVENDU BARIK	C.O.	COURT NO. 5	Order Dtd. 2026-02-05	CRIMINA APPEAL
/2026	22.01.2026	ABLAPL-	M BEHERA	C.O.	COURT	Order Dtd. 2026-01-20	BAIL-2

		509/2026			NO. 3 OLD		
/2026	22.01.2026	ABLAPL- 370/2026	M BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	ABLAPL- 366/2026	AK JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	BAIL-1
/2026	22.01.2026	ABLAPL- 364/2026	N MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	ABLAPL- 361/2026	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	ABLAPL- 359/2026	PK MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	BAIL-1
/2026	22.01.2026	ABLAPL- 358/2026	SURYA NARAYAN MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	BAIL-1
/2026	22.01.2026	WP (C) - 16588/2025	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	ABLAPL- 356/2026	B BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 36524/2025	M R ROUSTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-21	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 21240/2025	K PAIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	ABLAPL- 406/2026	DK JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	ABLAPL- 407/2026	S NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 18476/2025	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	ABLAPL- 5729/2025	S BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	BAIL-2
/2026	22.01.2026	WP (C) - 21767/2025	K PAIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	ABLAPL- 6669/2025	PK DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 16595/2025	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	

/2026	22.01.2026	ABLAPL-11012/2025	HK PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 16557/2025	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	WRIT BRANCH (DIVISI BENCH-1
/2026	22.01.2026	ABLAPL-13206/2025	D HAZRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	BAIL-1
/2026	22.01.2026	WP (C) - 33041/2025	SURIYAKANTA SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-21	
/2026	22.01.2026	ABLAPL-13337/2025	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	ABLAPL-13344/2025	PK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 16557/2025	K PARIDA	C.O.	COURT NO. 3 OLD		WRIT BRANCH (DIVISI BENCH-1
/2026	22.01.2026	WP (C) - 32868/2025	SURIYAKANTA SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-21	
/2026	22.01.2026	ABLAPL-13387/2025	SK SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 29178/2025	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	ABLAPL-13387/2025	M MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 16460/2025	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	ABLAPL-14128/2025	MM NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	BAIL-1
/2026	22.01.2026	ABLAPL-515/2026	MR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 21214/2025	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 4690/2023	P K DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	ABLAPL-462/2026	GR PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	BAIL-1
/2026	22.01.2026	ABLAPL-	AK JATI	C.O.	COURT	Order Dtd. 2026-01-20	

		400/2026			NO. 3 OLD		
/2026	22.01.2026	WP (C) - 16461/2025	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	ABLAPL- 399/2026	BK NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	ABLAPL- 395/2026	MR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 16447/2025	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	ABLAPL- 394/2026	MR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	ABLAPL- 393/2026	MR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	BAIL-1
/2026	22.01.2026	WP (C) - 16050/2025	S K RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 14056/2025	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	ABLAPL- 386/2026	G SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	BAIL-2
/2026	22.01.2026	ABLAPL- 383/2026	NK SATAPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	ABLAPL- 382/2026	GR PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 19345/2025	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	ABLAPL- 381/2026	PP BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	ABLAPL- 380/2026	PP BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	BAIL-1
/2026	22.01.2026	WP (C) - 16466/2025	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	ABLAPL- 379/2026	PP BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 1771/2025	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-02-28	WRIT BRANCH-

/2026	22.01.2026	ABLAPL-378/2026	PP BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	ABLAPL-377/2026	PP BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 20427/2025	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	BLAPL-10951/2025	SC BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-21	
/2026	22.01.2026	WP (C) - 19076/2025	B SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 17311/2025	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 17504/2025	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 18413/2025	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 18179/2025	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	ABLAPL-484/2025	SS BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 17241/2025	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 16839/2025	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 16284/2025	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 27423/2025	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 16273/2025	K PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	WRIT BRANCH (DIVISI BENCH-3
/2026	22.01.2026	BLAPL-11468/2025	C SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-21	
/2026	22.01.2026	BLAPL-9225/2025	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-21	
/2026	22.01.2026	WP (C) - 1966/2026	MK PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2026-01-22	WRIT BRANCH-

					OLD		
/2026	22.01.2026	RVWPET-323/2022	P K DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2026-02-11	CIVIL REVISIO
/2026	22.01.2026	ABLAPL-375/2026	PRAKASH CHANDRA DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	ABLAPL-376/2026	PRAKASH CHANDRA DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-17	BAIL-1
/2026	22.01.2026	ABLAPL-371/2026	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	ABLAPL-195/2026	SARAT DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	BLAPL-8298/2025	T R DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-21	
/2026	22.01.2026	ABLAPL-409/2026	T R DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-20	
/2026	22.01.2026	FAO-195/2020	A K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-11-07	MISC. APPEAL SEC.
/2026	22.01.2026	ABLAPL-408/2026	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-01-20	
/2026	22.01.2026	BLAPL-10253/2025	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-01-21	BAIL-1
/2026	22.01.2026	ABLAPL-2634/2025	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 2501/2026	SURENDRA DAS	C.O.	COURT NO. 6	Order Dtd. 2026-01-22	WRIT BRANCH (DIVISI BENCH-3
/2026	22.01.2026	CRLMC-221/2026	A.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	
/2026	22.01.2026	CRLMC-252/2026	J.R.PUROHIT	C.O.	COURT NO. 6	Order Dtd. 2026-02-16	
/2026	22.01.2026	ABLAPL-13356/2025	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 6	Order Dtd. 2026-01-20	BAIL-1
/2026	22.01.2026	ABLAPL-357/2026	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 6	Order Dtd. 2026-01-20	BAIL-1
/2026	22.01.2026	WP (C) - 34471/2025	K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-01-20	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 2560/2026	R CH ROUT	C.O.	COURT NO. 6	Order Dtd. 2026-01-22	

/2026	22.01.2026	BLAPL-11434/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 6	Judgement Dtd. 2026-01-21	
/2026	22.01.2026	WA-3102/2024	B K PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-01-19	
/2026	22.01.2026	ABLAPL-360/2026	SUVENDU BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-01-20	
/2026	22.01.2026	ABLAPL-385/2026	BINDU SAGAR SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-01-20	BAIL-1
/2026	22.01.2026	ABLAPL-384/2026	SIBA PRASAD SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-01-20	
/2026	22.01.2026	ABLAPL-373/2026	AMLAN SHAKTI PAUL	C.O.	COURT NO. 6	Order Dtd. 2026-01-20	
/2026	22.01.2026	ABLAPL-14195/2025	DILLIP SAMAL	C.O.	COURT NO. 6	Order Dtd. 2026-01-20	BAIL-1
/2026	22.01.2026	ABLAPL-6669/2025	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-01-20	
/2026	22.01.2026	ABLAPL-367/2026	NEELAM B. MINZ	C.O.	COURT NO. 6	Order Dtd. 2026-01-20	
/2026	22.01.2026	BLAPL-11287/2025	S. R. PATTNAIK	C.O.	COURT NO. 6	Order Dtd. 2026-01-21	
/2026	22.01.2026	ABLAPL-9407/2025	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-21	
/2026	22.01.2026	ABLAPL-11186/2025	PK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-21	BAIL-2
/2026	22.01.2026	WP (C) - 339/2026	SANJAY KUMAR SAHU	C.O.	COURT NO. 17	Order Dtd. 2026-01-20	
/2026	22.01.2026	ABLAPL-12596/2025	NK SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-01-21	BAIL-1
/2026	22.01.2026	ABLAPL-13319/2025	BK DALAI	C.O.	COURT NO. 17	Order Dtd. 2026-01-21	
/2026	22.01.2026	ABLAPL-13350/2025	BP TANGA	C.O.	COURT NO. 17	Order Dtd. 2026-01-20	
/2026	22.01.2026	WP (C) - 1124/2026	D NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-02-11	WRIT BRANCH-
/2026	22.01.2026	WP (C) - 2127/2026	K DAS	C.O.	COURT NO. 6	Order Dtd. 2026-01-21	
/2026	22.01.2026	WP (C) -	PRAKASH KU	C.O.	COURT	Order Dtd. 2026-01-22	WRIT

		2386/2026	JENA		NO. 6		BRANCH-
/2026	22.01.2026	WP (C) - 1355/2026	M K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-02-03	
/2026	22.01.2026	WP (C) - 13190/2025	D P PATRA	C.O.	COURT NO. 23	Order Dtd. 2026-01-09	
/2026	22.01.2026	CRLMC- 5512/2025	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23	
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/2026	22.01.2026	WA-802/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-28	WRIT APPEAL
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/2026	22.01.2026	MACA-431/2024	LILABATI SINGH	GENERAL		Entire Document	MISC. APPEAL SEC.
/2026	22.01.2026	WP (C) -	DEBA KUMAR	GENERAL		Entire Brief	WRIT

		33755/2025	RATH				BRANCH-
/2026	22.01.2026	CMP-117/2026	BALARAM SINGH	GENERAL		Order Dtd. 2026-01-21	WRIT BRANCH-
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/2026	22.01.2026	OJC-17589/1998	P K JENA	GENERAL		Order Dtd. 2007-01-16	
/2026	22.01.2026	CMP-519/2017	A PATTANAİK	GENERAL		RejoinderEntire Order,	WRIT BRANCH-
/2026	22.01.2026	OJC-14985/2001	K K MOHANTY	GENERAL		Order Dtd. 2001-12-20Petition, Annexure, Rejoinder, Entire Order,	
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